

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 252/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Shanti Kunj Solvent Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Advocate	<i>Ahmed</i>
	Ahmed Chunawala		

ORDER

T.C.S.P. No. 252/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 253/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 27.03.2017

Sd/-

B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY  
MEMBER (TECHNICAL).